Title: Introduction and passing of the Appropriation (Railways) Bill, 2017.

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2014 in excess of the amounts granted for those services and for that year.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2014 in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI SURESH PRABHU: I introduce ** the Bill.

HON. SPEAKER: Now, the Minister may move that the Bill be taken into consideration.

SHRI SURESH PRABHU: I beg to move:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2014 in excess of the amounts granted for those services and for that year, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2014 in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

HON. SPEAKER: Now, the hon. Minister may move that the Bill be passed.

SHRI SURESH PRABHU: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

12.18 hours